

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1973  
ANSWERED ON:04.08.2000  
DEVELOPMENT OF TOURIST SPOTS  
RAJO SINGH

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether there is any machinery for the development of tourist spots in the States and to ensure the proper utilisation of the allocated funds;
- (b) if so, the details thereof;
- (c) whether all the States have fully utilised the allocated funds during the last three years;
- (d) if not, the reasons therefor; and
- (e) the steps being taken by the Government for ensuring proper utilization of the allocated funds?

**Answer**

MINISTER OF TOURISM AND CULTURE ( SHRI ANANTH KUMAR)

(a) to (e) : Development of tourist spots is primarily undertaken by the State Governments/UT Administrations. However, every year Department of Tourism identifies projects for financial assistance in consultation with the concerned State Governments/UT Administrations. The first instalment for the identified projects is sanctioned and released on receipt of complete project proposal from the State Govt. Subsequent instalments are released on receipt of Utilisation Certificate and other relevant documents. In order to review the progress of sanctioned projects the Department of Tourism holds periodical meetings with State Govt. officials and also undertakes field visits through its regional offices.

STATEMENT SHOWING PROJECT SANCTIONED AND AMOUNT SANCTIONED DURING 1997-98,1998-99 AND 1999  
(ALL THE PROJECTS INCLUDING FAIRS AND FESTIVALS)

(Rs. in lakhs)

1997-98      1998-99      1999-2000

Sr.no.	State	No.of proj.	Amount sancd.	No. of proj.	Amount sancd.	No. of proj.	Amount sancd.
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1. Andhra pradesh 12 206.70 10 244.08 14 222.22

2. Assam 14 288.88 15 457.95 17 357.35  
3 Arunachal pr 9 271.00 6 216.32 11 239.28  
4 Bihar 11 233.07 11 237.29 5 89.71  
5 Goa 8 144.62 14 319.98 11 279.82  
6 Gujarat 7 111.84 15 449.57 19 327.64  
7 Haryana 6 98.62 12 333.93 9 238.33  
8 Himachal pr 5 119.00 10 318.00 17 691.29  
9 J&K 10 293.35 6 192.85 16 334.58  
10 Karnataka 10 130.78 12 399.82 38 856.40  
11 Kerala 11 287.00 13 653.05 19 699.28  
12 Madhya pradesh 10 141.85 18 441.39 16 431.08  
13 Maharashtra 12 169.84 18 496.27 30 1003.69  
14 Manipur 5 186.11 8 140.49 10 229.00  
15 Meghalaya 5 97.70 5 120.48 5 30.72  
16 Mizoram 6 142.45 8 203.34 13 292.17  
17 Nagaland 3 113.90 11 230.54 16 291.80  
18 Orissa 28 552.05 6 178.60 19 301.90

19	Punjab	6	52.87	7	242.14	8	175.00
20	Rajasthan	14	135.33	22	436.28	12	131.12
21	Sikkim	11	73.20	15	136.03	13	118.98
22	Tamil nadu	7	59.74	17	316.20	26	493.85
23	Tripura	8	126.68	9	169.21	7	340.76
24	Uttar pradesh	13	221.10	41	869.85	36	755.45
25	West bengal	7	125.76	12	211.13	6	194.01
26	A & Nicobar	-	-	4	162.50	1	32.37
27	Chandigarh	-	-	3	55.18	4	69.59
28	D&Nagar Haveli	1	5.20	2	20.00	1	30.00
29	Delhi	8	233.43	13	223.89	5	24.50
30	Daman & Diu	4	60.17	-	-	-	-
31	Lakshadweep	1	5.00	1	29.00	-	-
32	Pondicherry	4	35.64	2	15.00	10	163.89

Total 256 4722.88 346 8520.36 414 9445.78